

corruption against the above Director and his associates?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) A communication alleging certain irregularities in respect of National Sugar Institute, Kanpur has been received and is being examined by the Government.

(b) The sugar factory has been acquired by the Government of Bihar. Information about the actual amount paid and the basis on which the payment was made is being obtained from the State Government and will be laid on the Table of the House when it is received.

(c) A report has been called for from the Government of Gujarat regarding purchase of plant and machinery for the Chelthan Cooperative Sugar Factory and will be laid on the Table of the Sabha when it is received.

(d) As at (b) & (c) above.

(e) The nature of action to be taken in the matter can be decided only after receipt and examination of the reports of the State Governments and the Institute.

#### Use of Financial Grants by B.H.U.

4558. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether many equipment are lying idle in the Metallurgical Department of the Banaras Hindu University and the grants have been spent on unnecessary works just for the sake of spending them before the expiry of the financial year;

(b) whether, for keeping a diesel generator, a well managed laboratory was got vacated as a result of which many equipments and articles have been damaged/destroyed; and

(c) if so, the action being taken by Government in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

(a) The Visiting Committee appointed by the University Grants Commission to assess the Fifth Five Year Plan requirements of the Faculty of Engineering & Technology of the Banaras Hindu University, in its report submitted to the Commission in April, 1977, observed *inter-alia* that the equipment so far obtained for examining the structural and mechanical properties has been put to full use and much good work has been carried out. The Committee has also recommended that the Department should acquire certain additional equipment in phased manner to achieve its well defined objectives. According to the University Grants Commission, no complaint has been received regarding the misuse of funds by the Department.

(b) According to the information furnished by the Banaras Hindu University, installation of the Diesel Generator was essentially for the uninterrupted functioning of the very Laboratory in which it has been housed and no damage, whatsoever, has resulted in any of the consequential shifting.

(c) Does not arise.

#### TA/DA Drawn by Director, IIT-Kanpur

4559. SHRI MANOHAR LAL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Dr. A. Bhattacharyya, Director, IIT-Kanpur remains on tour for a period of 25 days in a month;

(b) what amount he has drawn as TA/DA during the current year and in the year 1976-77; and

(c) what action Government propose to take in the matter?

THE MINISTER OF EDUCATION,  
SOCIAL WELFARE AND CULTURE  
(DR. PRATAP CHANDRA CHUNDER):

(a) No, Sir.

(b) The Director joined the Institute on May 1, 1976. The TA and DA drawn by him in connection with the Institute work is indicated below:

May 1, to December 31, 1976:

Rs. 3622.85

Jan. 1, to December 15, 1977:

Rs. 11,371.60

(c) Does not arise.

**Help for Students who suffered on account of Cyclone in Tamil Nadu, Andhra Pradesh and Kerala.**

4560. SHRI R. V. SWAMINATHAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether many educational institutions have been destroyed in the Tamil Nadu State and also in Andhra Pradesh and Kerala States;

(b) if so, the total loss suffered by these States;

(c) whether the Union Ministry have prepared schemes to help the State Governments in this regard;

(d) whether many of the students losts their parents and are unable to study;

(e) whether the Ministry will consider to help these students in future education; and

(f) what kind of help will be given by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARAKATAKI): (a) to (f). The information is being collected from the concerned State Governments and various Agencies, and will be laid on the Table of the Sabha.

**Damage due to Cyclone in Southern States**

4561. SHRI B. C. KAMBLE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) total number and names of towns, cities and villages fully and partially destroyed in the cyclonic devastation in the States of Andhra Pradesh, Tamil Nadu and Kerala and any other State;

(b) estimated loss of men, women, children and animals in the above mentioned States; and

(c) estimated loss of agricultural crops and other property in the above mentioned States?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The information is being collected and it will be laid on the Table of the House on receipt.

**Jute Cultivation Technique to Farmers**

4562. SHRI DAYA RAM SHAKYA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that there are no Government arrangements for providing jute cultivation technique to the farmers with the result that good quality jute is not produced; and

(b) if so, whether Central Government would make arrangements for opening a separate cell for jute production and if not, the reasons therefor?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). No, Sir. In order to provide modern production technology to the jute/mesta growers, a comprehensive Centrally